



2026:DHC:3387-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5390/2026 & CAV 171/2026, CM APPL. 26366/2026  
& CM APPL. 26365/2026

UNION OF INDIA AND ORS .....Petitioners

Through: Mr. Chetanya Puri, SPC along  
with Ms. Vidhi Gupta and Ms. Nisha Puri,  
Adv.

versus

RAIS ALI .....Respondent

Through: Mr. AK Trivedi, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**22.04.2026**

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**C. HARI SHANKAR, J.**

1. Mr. Puri seeks to withdraw the writ petition.
2. The writ petition is dismissed as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**APRIL 22, 2026/dsn**